

By email

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

No.HC.XI-10/2013/ **430-442** /RC.

From: Shri Robin Phukan,  
Registrar (Vigilance),  
I/C Registrar General,  
Gauhati High Court, Guwahati.

To

1. District & Sessions Judge, Kamrup (M), Guwahati /Kamrup, Amingaon / Barpeta / Nalbari / Darrang, Mangaldoi / Sonitpur, Tezpur / Lakhimpur, North Lakhimpur / Dhemaji / Dibrugarh / Tinsukia / Sivasagar / Jorhat / Golaghat / Nagaon / Morigaon / Cachar, Silchar / Karimganj / Hailakandi / Dhubri / Goalpara / Kokrajhar / Bongaigaon / Udalguri.
2. PO, STAT & Member, MACT, Kamrup, Guwahati.
3. Member, MACT No.2/No.3, Kamrup, Guwahati.
4. Member, MACT, Barpeta/Cachar, Silchar/Nagaon/Dhubri/Nalbari.
5. Principal Judge, Family Court No.1/No.2, Kamrup, Guwahati/Cachar, Silchar.
6. Presiding Officer, Industrial Tribunal, Kamrup (M), O/O Deputy Commissioner, Kamrup (M), Guwahati-1/Dibrugarh/ Cachar, Silchar.
7. Presiding Officer, Labour Court, Kamrup (M), O/O Deputy Commissioner, Kamrup (M), Guwahati-1/Dibrugarh.
8. Special Judge, Assam, Guwahati.
9. Special Judge, CBI, Assam, Guwahati.
10. Special Judge, Addl. CBI. Court No.1/Special Judge, Addl. CBI Court No.2/ Special Judge, Addl. CBI Court No.3, Chandmari, Guwahati.
11. Designated Court, Assam, Guwahati.
12. Chief Judicial Magistrate, Kamrup (M), Guwahati/Kamrup, Amingaon/ Barpeta / Nalbari / Darrang, Mangaldoi / Sonitpur, Tezpur / Lakhimpur, North Lakhimpur / Dhemaji / Dibrugarh / Tinsukia / Sivasagar / Jorhat / Golaghat / Nagaon / Morigaon / Cachar, Silchar / Karimganj / Hailakandi / Dhubri / Goalpara / Kokrajhar / Bongaigaon / Udalguri.

Dated Guwahati, the 13<sup>th</sup> August, 2014.

**Sub:- Declaration of holiday on 18.08.2014 on account of Janmastami in respect of all the Subordinate Courts of Assam, instead of 15.09.2014.**

**Ref :- Notification No.HC.XI-10/2013/429/RC, dated 20<sup>th</sup> November, 2013 & No. HC.XI-10/2013/430/RC, dated 20<sup>th</sup> November, 2013.**

Sir/Madam,

With reference to the subject cited above, I am directed to inform you that the Hon'ble Gauhati High Court has been pleased to declare holiday on **18.08.2014** on account of **Janmastami** in respect of all the Subordinate Courts of Assam, instead of 15.09.2014 as declared earlier.

The Hon'ble Gauhati High Court has also been pleased to declare 15.09.2014 as a working day for all the Subordinate Courts of Assam.

This is for favour of your information and necessary action.

Yours faithfully,

  
**REGISTRAR (VIGILANCE)**  
**I/C REGISTRAR GENERAL**

13-08-14

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